

[Sh. Ashok Gehlot]

J.C.I. are relevant to this date. (*Interruptions*)

SHRI ANIL BASU: The J.C.I. doesn't get loans from the Banks, nor does the Government make any budgetary provisions. Under the circumstances, how can it function?

SHRI ASHOK GEHLOT: Please take your seat I will tell you. The J.C.I. is not able to function properly and achieve its desired objective, because of lack of funds and to explain the reason behind it, I would like to cite an example. I had made a request to you also last time and during my visit to Calcutta, I requested the hon. Chief Minister to intervene in the matter. He fully agreed with me and issued the necessary directions to the Labour Ministry in my presence. Goods worth Rs. 10 crores belonging to J.C.I.'s jute mills have been lying at Nadia and Bajbaj for the past three four years. The situation came to such a pass that those goods worth Rs. 10 crores would have perished. We made repeated pleas, in this regard, because the High Court too had given a verdict in our favour and it is for the State Government to intervene in the matter and see to it that the goods don't perish. I believe that the mills at Nadia and Calcutta have re-opened. Now, this problem too should be resolved immediately. With reference to your suggestion that the Panchayats and the local people should take up the agency of J.C.I., I would like to say that a large network is in existence, which is working in this direction and we propose to strengthen it further. I think the remaining points are almost complete.

SHRI BASU DEB ACHARIA: Whatever Shri Sangma spoke about the E.S.I. and P.F... (*Interruptions*)...

[English]

The Act should be made more stringent.

MR. CHAIRMAN: The House stands adjourned for lunch to reassemble at 2.50 P.M.

13.52 hrs.

The Lok Sabha then adjourned for lunch till fifty minutes past Fourteen of the Clock.

The Lok Sabha reassembled after lunch at fifty three minutes past Fourteen of the clock.

[SHRI SHARAD DIGHE *in the Chair*]

MATTERS UNDER RULE 377

14.53 hrs.

- (i) **Need to set up oil refinery at Shahpura, Jabalpur, Madhya Pradesh.**

[Translation]

KUMARI VIMLA VERMA (Seoni): Mr. Chairman, sir, there is a proposal to set up an oil refinery in Central India during the Eighth Five Year Plan. A gas filling plant has been set up near Shahpura in Jabalpur district of Madhya Pradesh for which the gas is being transported by trucks and trains. Drilling has been started in the hope of getting oil at Jabera in Jabalpur district. So, there can be no other place more suitable than this for setting up an oil refinery in Central India.

If this refinery is set up at Shahpura the expenditure on setting up of a filling plant could be avoided. The expenditure on transportation of gas for the filling plant would also be saved. The above savings could be utilised for transportation of crude oil to the refinery. Oil could be brought for the refinery

through pipeline if an oil mill is set up after drilling proved successful. In those days of economic crisis, it is the best proposal from savings point of view. I would, therefore, like to request the Central Government to take action to set up the proposed oil refinery at Shahpura in Jabalpur district of Madhya Pradesh in Central India during the Eighth Five Year Plan.

- (ii) **Need to open Navodaya Vidyalaya in Bastar District, Madhya Pradesh.**

[*Translation*]

SHRI MANKU RAM SODI (Bastar): Mr. Chairman, Sir, I would like to give the following notice under rule 377:—

The literacy percentage of male and female is very low in educationally backward and Adiwasi dominated Bastar district. Today, they are lagging far behind in the pace of development due to lack of education and they feel as if they are far away from the national mainstream. Due to lack of education, they have been subjected to exploitation socially, economically and politically for years.

It is, therefore, necessary, that we should take the Adivasis together in the pace of growth of education. Today, there are 45 districts in Madhya Pradesh, out of which Navodaya Vidyalayas have already been set up under very popular scheme of new education policy in 30 districts. But Bastar district has not so far been covered under the scheme. Thus, the youth of the area are far behind the pace of progress.

I would, therefore request the Central Government to include the State Government's proposal to open a Navodaya Vidyalaya in Bastar in the plan of current financial year.

[*English*]

- (iii) **Need to convert narrow gauge railway line between Pachor and Jamnagar on Central Railway into broad gauge and also to extend that to Ajanta Caves.**

SHRI VIJAY NAVAL PATIL (Erandol): There is a narrow gauge railway line between Pachora and Jamnagar on Central railway in Jalgaon district. This line is running in loss at present. I request the hon. Railway Minister to convert this line into broad gauge and also to extend this upto Ajantha caves.

It is learnt that the Government of Japan has decided to give an aid of about Rs. 195 crores for development of Ajantha and Elora caves. If talks can be held with that Government I feel they may agree to extend some financial help for converting this railway line into broad gauge. If this conversion is made, the tourists within the country will also find it very easy and comfortable to visit Ajantha and Elora caves.

I therefore urge upon the hon. Minister of Railways to sanction the conversion of this narrow gauge into broad gauge in the interest of development of agriculture and industries in the surrounding areas. Railways will also get good income from the traffic on this tract.

- (iv) **Need to modernise telephone exchange in Agra, Uttar Pradesh.**

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Chairman, Sir, I would like to draw the attention of the august House to the following matter under rule 377. The condition of Telephone connections in telephone